

Name of Corporate Debtor : Vidarbha Industries Power Limited

## Annexure 3

Date of Commencement of CIRP : 30 September 2024

(Version 1: Pursuant to claims received and updated as on 23 October 2024)

## List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	CFM Asset Reconstruction Private Limited	15-Oct-24	49,54,20,93,375	49,54,20,93,375	Rupee Term Loan Working Capital Facilities	under verification	-	No	100.00%	-	-	-	-	Note 1
<b>Total</b>			<b>49,54,20,93,375</b>	<b>49,54,20,93,375</b>	-	-	-	-	<b>100%</b>	-	-	-	-	

## Note:

- Interim Resolution Professional ("IRP") has verified the assignment agreement dated 17 Aug 2023 and provisionally admitted the claim. Additional security documents for determining the security interest is being sought from the financial creditor.
- The claims submitted by the Financial Creditor is for the total outstanding amounts including interest/charges till the date of assignment of loans. The additional interest accrued and due from the date of assignment till the date of insolvency commencement is being calculated and shall be submitted by the financial creditor shortly.